

TABLE 7A.1

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## Crime/Atrocities against Scheduled Caste(s) - 2021-2023

SL	State/UT	2021	2022	2023	Actual Population of SCs (in Lakhs) (2011)	Rate of Total Crime against SCs (2023)	Chargesheeting Rate (2023)
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
<b>STATES:</b>							
1	Andhra Pradesh	2014	2315	2027	84.5	24.0	78.0
2	Arunachal Pradesh	0	0	0	0.0	-	-
3	Assam	15	14	5	22.3	0.2	11.8
4	Bihar	5842	6509	7064	165.7	42.6	84.7
5	Chhattisgarh	330	323	250	32.7	7.6	100.0
6	Goa	4	8	4	0.3	15.7	100.0
7	Gujarat	1201	1279	1373	40.7	33.7	97.8
8	Haryana	1628	1633	1539	51.1	30.1	52.7
9	Himachal Pradesh	244	210	229	17.3	13.2	61.0
10	Jharkhand	546	674	604	39.9	15.2	46.8
11	Karnataka	1673	1977	1923	104.7	18.4	81.4
12	Kerala	948	1050	1128	30.4	37.1	81.6
13	Madhya Pradesh	7214	7733	8232	113.4	72.6	99.7
14	Maharashtra	2503	2743	3024	132.8	22.8	92.9
15	Manipur	0	0	0	1.0	0.0	-
16	Meghalaya	0	0	0	0.2	0.0	-
17	Mizoram	0	5	0	0.0	0.0	-
18	Nagaland	0	0	0	0.0	-	-
19	Odisha	2327	2902	2696	71.9	37.5	98.8
20	Punjab	200	162	116	88.6	1.3	71.1
21	Rajasthan	7524	8752	8449	122.2	69.1	44.4
22	Sikkim	2	3	0	0.3	0.0	100.0
23	Tamil Nadu	1377	1761	1921	144.4	13.3	81.8
24	Telangana	1772	1787	1709	54.3	31.5	74.6
25	Tripura	3	2	0	6.5	0.0	0.0
26	Uttar Pradesh	13146	15368	15130	413.6	36.6	86.3
27	Uttarakhand	123	114	102	18.9	5.4	71.6
28	West Bengal	108	104	102	214.6	0.5	90.6
<b>TOTAL STATE(S)</b>		<b>50744</b>	<b>57428</b>	<b>57627</b>	<b>1972.3</b>	<b>29.2</b>	<b>81.2</b>
<b>UNION TERRITORIES:</b>							
29	A&N Islands	0	0	0	0.0	-	-
30	Chandigarh	0	4	3	2.0	1.5	33.3
31	D&N Haveli and Daman & Diu	0	0	1	0.1	8.1	-
32	Delhi	136	130	128	28.1	4.6	93.5
33	Jammu & Kashmir	13	11	26	9.2	2.8	58.8
34	Ladakh	0	0	0	0.0	0.0	-
35	Lakshadweep	0	0	0	0.0	-	-
36	Puducherry	7	9	4	2.0	2.0	100.0
<b>TOTAL UT(S)</b>		<b>156</b>	<b>154</b>	<b>162</b>	<b>41.5</b>	<b>3.9</b>	<b>88.3</b>
<b>TOTAL ALL INDIA</b>		<b>50900</b>	<b>57582</b>	<b>57789</b>	<b>2013.8</b>	<b>28.7</b>	<b>81.2</b>

• Actual Population of SCs as per the Population Census 2011 (RGI).

• Atrocities refers to Crimes committed against SCs by Non-SCs/STs. Cases under only IPC (without SC/ST Act) have been excluded as those cases refers to Crime against SCs by SCs/STs.

• As per data provided by States/UTs • States/UTs may not be compared purely on the basis of crime figures

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जयप्रकाश आर्य  
 राज्य सरकार  
 (पुलिस) विभाग, जी (1)  
 बंगलौर, बंगलूर

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18	Nagaland	0	0	0	0.0	-	-
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 अधिष्ठाता  
 मध्य प्रदेश शासन,  
 पब (पुक्ति) विभाग, सी (1)  
 बिलासपुर, बिलासपुर